

## HIGH COURT OF JHARKHAND, RANCHI

Administrative Order No. 01 /R&S/2017

Dated:- 15.05.2017

Please take notice that during the ensuing Annual Summer Vacation from 17<sup>th</sup> May, 2017 (Wednesday) to 6<sup>th</sup> June, 2017 (Tuesday) the Hon'ble Vacation Judges will hold Court in the following manner and dates:-

Sl. No.	Name of Hon'ble Judges	Date of holding Courts	DB/SJ	Matters
1.	Hon'ble the Chief Justice & Hon'ble Mr. Justice Ananda Sen	17 <sup>th</sup> to 19 <sup>th</sup> May, 2017	DB	Criminal DB (Fixed cases)
2.	Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice Ratnaker Bhengra	17 <sup>th</sup> & 18 <sup>th</sup> May, 2017	DB	Fixed cases & Old LPA (Hearing Matters)
3.	Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice A. B. Singh	23 <sup>rd</sup> to 26 <sup>th</sup> May, 2017	DB	Civil Review DB & Old LPA (Hearing Matters)
4.	Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice Ananda Sen	27 <sup>th</sup> to 31 <sup>st</sup> May, 2017 (excluding Saturdays & Sundays)	DB	Old LPA (Hearing Matters)
5.	Hon'ble Mr. Justice H. C. Mishra & Hon'ble Mr. Justice Rongon Mukhopadhyay	17 <sup>th</sup> to 19 <sup>th</sup> May, 2017	DB	Criminal DB (10 years old) & FA DB (old cases) (Hearing Matters)
6.	Hon'ble Mr. Justice Pramath Patnaik & Hon'ble Mr. Justice Ratnaker Bhengra	19 <sup>th</sup> May, 2017	DB	Civil Review DB & Criminal DB (old cases) (Hearing Matters)
7.	Hon'ble Mr. Justice Aparesh Kumar Singh	17 <sup>th</sup> & 18 <sup>th</sup> May, 2017	SJ	WPC & WPL
8.	Hon'ble Mr. Justice Amitav Kumar Gupta	17 <sup>th</sup> , 18 <sup>th</sup> , 31 <sup>st</sup> May & 1 <sup>st</sup> June, 2017	SJ	Fixed cases
9.	Hon'ble Mr. Justice Pramath Patnaik	17 <sup>th</sup> & 18 <sup>th</sup> May, 2017	SJ	Civil Review
10.	Hon'ble Mr. Justice Rongon Mukhopadhyay	22 <sup>nd</sup> May to 6 <sup>th</sup> June, 2017 (excluding Saturdays & Sundays)	SJ	Cr. M. P. Hearing (old cases)
11.	Hon'ble Mr. Justice Ananda Sen	22 <sup>nd</sup> May & 1 <sup>st</sup> to 6 <sup>th</sup> June, 2017 (excluding Saturdays & Sundays)	SJ	Cr. M. P. & Criminal Appeal (SJ) Hearing (old cases)
12.	Hon'ble Mr. Justice Anant Bijay Singh	18 <sup>th</sup> , 19 <sup>th</sup> & 22 <sup>nd</sup> May, 2017	SJ	Urgent Matters
13.	Hon'ble Mr. Justice Dr. Shiva Nand Pathak	24 <sup>th</sup> to 26 <sup>th</sup> May, 2017	SJ	Urgent Matters
14.	Hon'ble Mr. Justice Rajesh Shankar	1 <sup>st</sup> , 2 <sup>nd</sup> & 5 <sup>th</sup> June, 2017	SJ	Urgent Matters

By order of the Court,

Sd/- Anil Kumar Choudhary  
Registrar General